

PROPOSAL FOR CONSTRUCTION OF COURT BUILDINGS AND JUDICIAL OFFICERS QUARTERS
PENDING BEFORE GOVERNMENT - AS ON 31.03.2023

COURT BUILDINGS

1	Bagalkot	Construction of Additional Court building in the southern side of existing Court Complex at Navanagar, Bagalkot District
2	Bagalkote - Badami	Construction of 1st & 2nd Floor (Phase-II) of the Sr. Civil Judge Court building at Badami
3	Banahatti- Bagalkot	Construction of Court Building in the Court premises of Banahatti, Bagalkot District
4	Belagavi	Construction of Multi-Level 4 wheelers parking in G+4 Level Puzzle parking system (Semi -automatic) in the existing Court premises at Belagavi
5	Belagavi	Construction of Addl. Court Building in the vacant space towards eastern side premises of the existing Court building at Belagavi (1, 2, 3 and 4th Floors)
6	Chitradurga	Construction of New Court Building at Chitradurga.
7	DK Mangaluru - Belthangady	Construction of Court Complex and to providing furniture to the court at Belthangady
8	Gadag	Construction of proposed Court Building by accommodating 1 Court Hall in the land measuring 5 Acres in Sy.No. 107/2B of Rajoora Village at Gajendragad New Court Complex
9	Chincholi (Kalaburagi)	Construction of New Court Building in the existing Court premises at Chincholi, Kalaburagi-reg.
10	Kolar-Malur	Construction of new Court building at Malur, Kolar
11	Koppal	Acquisition of land measuring 11 acres 14 guntas in Sy. No. 98 and 99 for construction of New District Court Complex at Koppal
12	Mandya	Construction of 2 Court Halls and Bar Association building at Malavalli, Mandya District
13	UK Karwar - Honnavar	Construction of Annex Court Building with Bar Association in G+3 floors in the existing Court premises at Honnavar, Karwar District
14	DK Mangaluru - Sulia	Construction of New Court Building at Sulia
15	Hassan	Construction of 2nd floor of the Annex Court building & additional works in the premises of New District Court complex at Hassan
16	Hassan-Channarayapatna	Construction of Pri. Civil Judge & JMFC (6 Court halls) in the premises of Taluka Court at Channarayapatna
17	Mandya - Srirangapattana	Construction of 2 Court halls (IV Phase) on the 1st floor of existing Court complex at Srirangapattana taluk
18	Ramanagara	Construction of Addl. New Court building at Ramanagara
19	Pavagada-Tumakuru	Construction of New Court Complex at Pavagada Taluk, Tumakuru District
20	Yadigri	Construction of District ADR and DLSA Building at Yadgiri District

JUDICIAL OFFICERS QUARTERS

1	Chikkaballapura	Construction of 11 Nos., of Judicial Officers Quarters at Chikkaballapura in the land measuring 1 Acre 16 guntas in Sy. No. 188 situated at Ganganamidde Village, Chikkaballapura.
2	DK Mangaluru	Construction of Judicial Officers Residential Quarters (Block-B) Phase-II i.e., 8 flats in 2 interconnected Blocks (4+4) {Multistoried 12 flat Residential Quarters} at Hathill, D.K., Mangaluru,
3	Gadag-Gajendragad	Construction of 1 No. of Judicial Officers Quarters at Gajendragad New Court Complex
4	Gadag	Construction of 8 nos. of Judicial Officers Quarters in the premises of District Court Complex at Gadag
5	Mandya-Maddur	Construction of Compound for the land allotted to the Jud. Department for construction of Court Building, J.O.Qtrs and Staff Quarters at Maddur Town, Mandya District
6	Raichur	Construction of Two Judicial Officers quarters at Sindhanur, Raichur District
7	Dharwad-Hubballi	Construction of 13 Nos. of Judicial Officers Quarters at Adhyapak Nagar, Hubballi
8	Hassan-Channarayapatna	Construction of J.O.Qtrs for II Addl. Civil Judge & JMFC, Channarayapatna at Hassan District
9	Chitradurga-Hosadurga	Construction of 2 Nos., J.O.Qtrs at Hosadurga, Chitradurga District
10	Gadag-Ron	Construction of 1 J.O.Qtrs in the existing Court premises at Ron, Gadag District
11	Byadgi-Haveri district	Construction of 2 Nos., of Judicial Officers Quarters at Byadgi, Haveri District.
12	UK Karwar-Honnara	Construction of 3 Nos., of J.O.Qtrs in G+2 floor in the land measuring 1.25 guntas at Ramatirth at Honnavar, Karwar District
13	DK Mangaluru - Belthangady	Construction of 1 J.O.Qtrs at Belthangady Taluk, D.K. Mangaluru
14	Belagavi	Construction of 12 Judicial Officers Quarters at Belagavi - in 4 Blocks of G+2 Pattern in the land measuring 5 Acres 5 Guntas 8 Annas in R.S. No.227/1A of K.H. Kangrali, Belagavi Taluk.
15	Belagavi - Kittur	Construction of Judicial Officers Quarters at Kittur
16	Belagavi - Ramadurga	Construction of Judicial Officers Quarters at Ramadurga
17	Davanagere - Harihara	Construction of 2 Nos. Residential Quarters for I & II Addl. Civil Judge & JMFC, Harihara, at Harihara Taluk, Davanagere District
18	Mandya	Construction of 32 Nos., of Staff Quarters at Mandya district.
19	Mysuru	Construction of Group 'C' and 'D' Quarters at Lingambudipalya, Mysuru (addl. work)
20	Yadgiri	Construction of Prl. District & Sessions Judge, Quarters
21	Yadgiri	Construction of Judicial Officers Quarters at Yadgir.

Note: Proposals sent to the Government for the construction of Bar Associations and other minor allied works are not included in the list.